

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VARANASI AUTO SALES LIMITED Date of Commencement of Liquidation: 16-03-2021; List of Stakeholders as on Date: 23-08-2021; Name of IP: Mr. Yogesh Gupta; Process Number: 1; Last 5 digit of registration number: 10650

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	29	4094191	23	2123765	0	0	1970426	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	2	470799632	2	461500000	0	9299632	0	Annexure 3
4	Unsecured financial creditors	3	197986443	0	0	0	0	197986443	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	3	283625	0	0	0	0	283625	Annexure 6
7	Operational creditors (Government Dues)	3	6926285	3	6926285	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		0	0	0	0	0		0	